### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 2915 TO BE ANSWERED ON 3<sup>rd</sup> AUGUST. 2022

#### TRADE AGREEMENT WITH AUSTRALIA

#### 2915. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the Economic Cooperation and Trade Agreement recently signed between India and Australia along with the intended impact of the same;
- (b) whether the same is likely to hamper local producers;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of measures the Government is taking to protect the interests of domestic producers?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a): India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA) was signed on 2nd April, 2022. Details of Ind-Aus ECTA is available in the public domain and can be accessed in the website of the Department of Commerce at the weblink: <a href="https://commerce.gov.in/international-trade/trade-agreements/ind-aus-ecta">https://commerce.gov.in/international-trade/trade-agreements/ind-aus-ecta</a>.
- (b) to (d): Ind-Aus ECTA is likely to increase bilateral trade leading to growth and employment. Ind-Aus ECTA was signed after holding intensive consultations with various stakeholders and interest groups. To safeguard the interest of the domestic industry, a number of sensitive items have not been included in our schedules; having strict Rules of Origin; bilateral safeguard measures for fourteen years and a compulsory review after fifteen years.

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